NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-486 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE COMPANY: M/s. Zillion Infraprojects Pvt. Ltd. Vs. The Indure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s)

: Mr. Swati Bhushan Sharma and Mr. Naveen

Sharma, Advocates

For the Respondent (s) : None

ORDER

Ld. Counsel for the Applicant wishes to withdraw the present petition as it suffers from certain technical defects. She also prays for liberty to file a fresh one on the same cause of action.

Dismissed as withdrawn. Liberty granted subject to statutory limitations.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)